

**ALL-INDIA COUNCIL FOR TECHNICAL  
EDUCATION**

93. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the total number of candidates examined by the All-India Council for Technical Education in 1952-53;

(b) the centres where they were examined; and

(c) the number of examiners in each Centre?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a), (b) and (c). A statement giving the required information is laid on the Table of the House.

*Statement*

(a) 503 candidates.

(b) Alleppey"

Bombay

Calcutta

Delhi

Jabalpur

Madras

Mysore

Trivandrum

(c) Total number of examiners—197, made up as follows: —

136 examiners for all the written papers for all the Centres.

\*27 external examiners for practical examinations and *viva voce* at Delhi Centre.

\*11 external examiners for practical examinations and *viva voce* at Jabalpur Centre.

23 internal examiners for practical examinations and *viva voce* at Delhi Centre.

11 internal examiners for practical examinations and *viva voce* at Jabalpur Centre.

\*Eleven of the external examiners were common to both the Delhi and Jabalpur Centres.

**OUTSTANDING LOANS GRANTED TO STATES**

94. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state the total amount of loans which have been granted to each of the States by the Central Government since August, 1947 and are still outstanding and the purposes for which these loans were-granted?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): A statement containing the required information is laid on the Table of the House. [See Appendix VI, Annexure No. 44.]

**CLASS I AND CLASS II POSTS IN CENTRAL  
SECRETARIAT**

95. SHRI B. RATH: Will the Minister for FINANCE be pleased to state the total number of class I and class II posts (both Gazetted and non-Gazetted) in the Government of India Secretariat which were sanctioned and filled in during the year 1952-53 and in 1953-54 (up-to-date)?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The information is being collected and a statement will be laid on the Table of the House as soon as it is available.

**INDIAN ADMINISTRATIVE SERVICES ETC.  
EXAMINATION**

96. DR. RAGHU VIRA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of candidates who appeared at the Indian Administrative Services Examinations held in the years 1951, 1952 and 1953;

(b) the number of candidates who offered Latin, French, Sanskrit, Arabic, Persian, Spanish, Russian, German, and Chinese languages as subjects at each of those examinations;

(c) the number of candidates from the different States at each of those examinations;

(d) the number of candidates from each of the States who qualified at each of those examinations; and

(e) the number of Anglo-Indian candidates selected for the services as a result of each of those examinations?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a), (b), (c) and (d). A statement is laid on the Table of the House. [See Appendix VI, Annexure No. 45.]

(e) No one has been selected on the result of the 1953 Examination yet, as the examination is still in progress. For 1951 and 1952 the information is not available as the candidates in these years were not required to indicate if they belonged to the Anglo-Indian community.

**FOREIGN TECHNICIANS IN THE MACHINE TOOL PROTO-TYPE FACTORY, AMBARNATH**

97. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) the number of foreign (i) technicians and (ii) other workers employed in the Machine Tool Prototype Factory, Ambarnath;

(b) the period for which each of these persons has been employed; and

(c) the amount of salaries and allowances paid to them every month for their work in the factory?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) (i) 23.

(ii) Nil.

(b) On contract for a period varying from 3 to 5 years.

(c) Approximately Rs. 41,000 per mensem.

**MINTS IN INDIA**

98. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) how many mints are there in India and where they are located;

(b) what are the kinds of coins manufactured at each of these mints; and

(c) whether there is any proposal to produce gold coins in the near future?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) There are in all 3 mints in India, viz.,

(1) India Government Mint, Bombay, (2) India Government Mint, Alipore, at Calcutta, and (3) India Government Mint at Hyderabad (Deccan).

(b) The first two Mints can manufacture all kinds of Indian coins, viz., one-rupee, half-rupee, quarter-rupee, two-anna, one-anna, half-anna and single pice coins, as requisitioned by the Reserve Bank of India from time to time. At present, however, as required by the Reserve Bank of India, the Mints are manufacturing only single pice coins.

The Hyderabad Mint is kept as a reserve Mint and is now producing single pice coins like the other two. It has also been authorised to produce Hali sicca one-anna and dub (equivalent to two pice) coins up to the 31st March, 1954 according to local needs.

(c) No, Sir.

**PAPERS LAID ON THE TABLE**

**FINAL ORDER NO. 3 BY DELIMITATION COMMISSION**

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS): Sir, I beg to lay on the Table a copy of Final Order No. 3 made by the Delimitation Commission under section 8 of the Delimitation Commission Act, 1952. [Placed in the Library, see No. S-182/53.]

**MINISTRY OF FINANCE NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT**

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): Sir, I beg to lay on the Table a copy of each